NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAL**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/132/2016

NAME OF THE PETITIONER(S)

: KM Abdul Rahiman Mather & 3 others

NAME OF THE RESPONDENT(S)

: M/s Mather & Company Private Limited & 10 others

UNDER SECTION

: 397/398, 237 of CA 56 & 59 of CA 2013

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

S. SIDDHORT HOW for N.R.R. BRUNNMIDADO Respolt.

ABISHER RAMAN

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ORDER

Shri Abhishek Raman, counsel for petitioner present. Shri S Siddharthan, counsel for R7 & R9 present. Counsel for petitioner stated that settlement out of court has been arrived between the parties and prays to withdraw the petition.

The prayer is allowed. The petition is dismissed as withdrawn, we file may be consigned to record after due en

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)